GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 28th July, 2025

No. LJ (B) 68/2012/76 –In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Allan Sabathsal P. Marak, MCS, Assistant Commissioner as the Executive Magistrate within Ranikor Civil Sub-Division, with immediate effect until further orders.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 68/2012/76-A,

Dated Shillong, the 28th July, 2025

Copy forwarded to:-

- 1. The Additional Deputy Commissioner, Ranikor Civil Sub-Division, Ranikor with reference to your letter No. RCSD/62-2024/MGT/JUD/02 Dt. 08.07.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Lahine

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.